

Listed on : 9.5.2014
Court No. :
Item No. :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 10613 OF 2013

Bandey ...Petitioner(s)

VERSUS

State of U.P ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 15th January, 2014 when the Court was pleased to pass the following order:

**"Issue notice.
Order dated 17.12.2013 shall
continue for a period of three months
from today."**

Accordingly, Show Cause Notice was issued to the sole Respondent through Registered Post A.D.

It is submitted that Ms. Pragati Neekhara, Advocate has filed Vakalatnama/Appearance on behalf of sole Respondent/State.

Service of Show cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 7th day of May, 2014.

ASSISTANT REGISTRAR

COPY TO:

Mr. Tushar Bakshi, Advocate
Ms. Pragati Neekhara, Advocate

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ASSISTANT REGISTRAR